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BAR COUNCIL OF INDIA

(CONSTITUTED UNDER THE ADVOCATES ACT, 1961)

Certificate of Practice

This is to certify that Mr. / Mrs. ASHISH RANJAN SAMAL
S/o / B/o / M/o SUKA DEV SAMAL enrolled as an Advocate under the
Advocates Act, 1961 with SQC Enrolment No. O/1083/2017 is entitled to practice
the profession of law in India in accordance with the Advocates Act, 1961 and the Rules
governing such practice framed by the Bar Council of India, as he/she has successfully
qualified in the All India Bar Examination JHth Hide AJPE No. AIBE/04/OD/0046.

Dated this the First day of June 2013.

Mr. Manan Kumar Mishra
Chairman
Bar Council of India

Mr. Ashok Kumar Parija
Member
Bar Council of India

Mr. Gopal Krushna Mohanty
Chairman
Bar Council of Orissa

Mr. J.R. Sharma
Secretary
Bar Council of India

21, Rouse Avenue, Institutional Area, New Delhi - 110002